

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 143 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.06.2020**

Name of the Company:

Kantilal Manilal Dudhwala

V/s

Pepperazzi Hospitality Pvt Ltd

Section:

9 Insolvency and Bankruptcy Code, 2016

ORDER

(Through video conferencing)

No one appears for the Operational Creditor and also for the Corporate Debtor.

Parties are directed to complete the pleadings, if not completed within a week.

Matter to appear for further consideration 19.08.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 17th day of June, 2020.